

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/154/2016

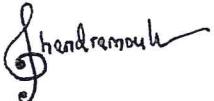
NAME OF THE PETITIONER(S) : A.L Pirianan Shanmugam & Another

NAME OF THE RESPONDENT(S) : M/s Mahalakshmi Textiles Ltd & 5 Others

UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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REPRESENTATION BY WHOM

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|----|---|-------------------------------------|---|
| 1. | Chandramouli Prabhakar (f) R. Venkatavaradarajan | Counsel for Respondents 1, 2 & 6 |  |
| 2 | THRAYAMBAK RANNAI | Counsel for Petitioner |  |

ORDER

Counsels for both sides present. For making final submissions, time is enlarged at their request. Put up on 22.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)